BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.426/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M.

Name	of the Company	Digvijay Finlease Limited	d	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. MS. HANJV BHUTCRIA, ADV

2. MS. SOUMALI BASU, ADV

3. MS. RAJSHREE MUKHERGEE, ATOV

PETMONER

POUR HOLD

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 26/10/2017.

(Jinan K.R.)

Sd/-

Member (J)

(Vijai Pratap Singh)

5d/-

Member (J)